

18.8.94

Hon. Mr S. Das Gupta. AM
Hon. Mr T.L. Verma, JM.

None for the parties. On previous
occasion also none appeared
on behalf of the applicant.
List this case on 25-8-94
for hearing. RA, if any,
be filed before that date.

In case none appeared on
behalf of the applicant
on that ~~date~~ date, also
the case shall stand
dismissed in default.

JH
JM.

W.C.
AM.

P.R.

R. Annot filed
Submitted before
the Hon'ble court for
hearing on 25-8-94

29
24/8/94

25.8.94

Hon. Mr T.L. Verma JM
Hon. Mr S. Dayal AM

None for the parties. On the
2 earlier dates also none appeared
for the applicant. It seems that the
applicant has lost his interest in
pursuing the case. Hence the case is
dismissed in default.

JH
AM

JH
JM

P.R.